

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 255 OF 2016
APPEAL NO. 256 OF 2016
APPEAL NO. 257 OF 2016
AND
APPEAL NO. 258 OF 2016

Dated: 7th December, 2017

**CORAM: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Torrent Power Ltd.

.... Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission

.... Respondent(s)

ORDER

The matter could not be taken up due to administrative reasons.

List the matter on **05.02.2018**.

COURT MASTER